## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/182/2016

NAME OF THE PETITIONER(S)

: S. Kadirvel & 13 others

NAME OF THE RESPONDENT(S)

: M/s CIGFIL Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 k.N. Hupwerdhan

For Thompsombale.

2. R. Y. ZOIHYASHANKAR

R. ASHOK KUMAR

Counsel for R27R3

## **ORDER**

Counsel representing both the parties are present and submitted that the matter is settled between the parties. In this regard they prayed time to file a memo of compromise. Time is extended at their request. Put up on 26.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc